375 Indian Social Disparities FEBRUARY 23, 1979 Abolition Bill-Withdrawn

[श्री रूप नाथ सिंह म।दब]

सरकार को मैं इस के लिए भी बधाई देता हूं कि उसने ऐसा कमीशन बनाया है झौर उसके जो म्राम्यक्ष बनाये हैं वे ऐसे व्यक्ति हैं जो गरीबों के हमदर्द 【 ।

MR. CHAIRMAN: There are two amendments to the Bill. (Interruptions). I, am sorry, there are only two minutes more. Within these two minutes I have to finish the business of the House.

Dr. Ramji Singh, are you withdrawing your amendment?

DR. RAMJI SINGH: I seek leave of the House to withdraw my amendment.

MR. CHAIRMAN: Has the hon. Member leave of the House to withdraw his amendment?

Amendment No. 2 was, by leave, withdrawn.

MR. CHAIRMAN: There is another 'amendment, Amendment No. 1, in the name of Shri Hukamdeo Narain Yadav. I will put it to vote. The question is:

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 15th May, 1979." (1)

The motion was negatived.

MR CHAIRMAN: Are you withdrawing your Bill?

भी रूपनाथ सिंह यादव यह मैंने नहीं कहा है।

MR. CHAIRMAN: You have said it. What more do you want to say?

श्वी इस्पनाथ सिंह यादवः मैं कहने वाला हूं। चुंकि माननीय मंत्री जी ने ग्राण्वामन दिया है कि सरकार इस पर तत्काल विचार करेगी तो मैं इस हाउस को इनना कहना चाहता हूं कि मंत्री औँ यह बतार्दे कि इस बजट सत्न में क्या इस पर विचार हो आएगा ?

भी धनिक साल मण्डल : कमीणन की रिपोर्ट धाने पर ही यह हो सकता है।

श्री रूपमाच सिंह यादव : कमीणन की रिपोर्ट झाने में कितने महीने ग्रीर लगेंगे ? यह रिपोर्ट कितनी देर में झायेगी ?

सभाष ति महोबय : यह झापने कहा है।

He is not in la position to say. Are you withdrawing your Bill?

Prevention of Social 37(BAC Report

SHRI ROOP NATH SINGH YA-DAV: I seek leave of the House to withdraw the Bill to provide for abolition of social disparities, casteism and removal of educational, social and economic backwardness. of Harijans, Girijans and other backward classes.

MR. CHAIRMAN: The question is:

"That leave be granted to withdraw the Bill to provide for abolition of social disparities, casteism and removal of educational, social and economic backwardness of Harijans, Girijans and other backward classes."

The motion was adopted.

SHRI ROOP NATH SINGH YADAV: I withdraw the Bill

17.58 hrs.

PREVENTION OF SOCIAL DISABILI-TIES BILL

DR. VASANT KUMAR PANDIT (Rajgarh): I beg to move:

"That the Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community, to provide for penalties for such an act or acts and for matters connected therewith, be taken into consideration."

MR. CHAIRMAN: He may continue on the next day.

Now, Shri Ravindra Varma.

17.59 hrs.

BUSINESS ADVISORY COMMITTEE

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THIRTIETH REPORT

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to present the Thirtieth Report of the Business Advisorry Committee.

18 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, February 28, 1979/Phalguna 7, 1900 (Saka)